

1	2	3	4	5	6	7
General Imports	13.34	0.29	3.25	0.10	4.89	0.83
Agri. Commodities	9.94	0.80	11.25	0.04	5.08	(-) 0.25
			(12)			
Imports for Bhakra	-	-	20.81	0.05	6.33	0.02
Other	0.23	0.05	0.39	0.07	1.42	0.03
Total Imports	239.05	32.91	965.34	28.87	857.19	22.15

STC: Turnover and Trading Profit During 1993-94 to 1995-96 (Contd.)

Value: Rs. Crores

DOMESTIC Items	1993-94		1994-95		1995-96	
	Sales	T.P.	Sales	T.P.	Sales	T.P.
1	2	3	4	5	6	7
Edible Oils	51.20	2.65	46.29	0.32	22.80	1.24
Imported Cars	22.91	9.74	28.31	12.87	12.79	6.29
Natural Rubber	0.97	(-) 1.51	-	(-) 2.32	-	(-) 0.03
Thermoplastics	-	-	-	-	0.19	(-) 0.21
HPS Groundnut	2.91	0.05	-	-	-	-
Tea	-	-	8.02	0.30	8.53	0.25
Pulses	-	-	4.30	0.30	28.21	0.22
Gift consignment	0.98	0.02	2.77	0.04	1.05	0.02
Others	0.80	-	0.31	0.03	4.63	0.10
Total Domestic	79.77	10.95	90.00	11.54	78.20	7.88
Total Turnover	1116.70	46.76	1860.96	47.62	1684.79	35.59

T.P.: Trading Profit

- Note: 1. The accounts of the Corporation are prepared as per standard Accounting Policy. As such, profitability figures given above represent the gross trading profit earned by the Corporation in respect of various items. The interest misc. income and overheads are credited/debited for the Corporation as a whole in the profit and Loss Account.
2. The figures are based on duly audited trading accounts of branches and various accounting sections in the Corporate office.
3. Turnover and Trading profit in respect of the business handled by the erstwhile Trade Development Cells of STC have been clubbed in the respective items.

Cloth for Masses

3150. SHRI NITISH BHARADWAJ: Will the Minister of TEXTILES be pleased to state:

(a) whether NTC or any other cloth mill in the country produces textiles which the masses are capable of buying:

(b) the range of textiles and the prices at which these are available for the poor masses of the country;

(c) whether any incentive or subsidy is given to cloth mills to produce cheap and durable quality of cloth for use by the poor and economically weaker sections of the society; and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) to (d) In the mill sector only NTC mills are producing controlled cloth at subsidised rates. The range of textiles produced by NTC and the current prices are as follows:

Dhoties	—Rs. 16.03 to 21.98 per piece
Sarees	—Rs. 20.10 to 28.51 per piece
Long cloth	—Rs. 15.50 to 31.79 per mtr.

The subsidy provided by the Government for the production of the above items by NTC is as follows:-

Dhoties and Sarees	: Rs. 1.50 per sq. mtr.
Long Cloth	: Rs. 2.00 per sq. mtr.

Besides, the above textile items, the organised mill sector including NTC produce textile items which are available for mass consumption. The details of these items and the retail prices thereof are as follows:-

(Retail prices (Current))

	Sorts	Rs./Mtr.
(i) Cotton cloth:	Longcloth	20.85
	Poplin/shirting	29.50
	Coating/drill	39.55
	Sarees	40.00
	Dhoty	29.00
(ii) Blended cloth	Poplin/shirting	31.60
	Dress material	37.00
	Saree	41.00
(iii) Synthetic cloth;	Shirting, Poplin	
	Dress material	50.15
	Saree	40.00

Government does not provide any subsidy for the production of the above textiles by organised mill sector.

Ban of Timber and Plywood Industry

3151. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) the directions of Hon'ble Supreme Court of India in the matter of banning of timber and plywood industries through out the country in general and the NE region in particular has the potential of escalation in the domestic prices of wood and articles of wood;

(b) if so, whether the Government have made any survey of pricing pattern of various wood products in local and international market;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (d) The Supreme Court in its Order dated 12.12.1996 passed in the write petition No. 202(1995) and 171 (1996) had directed that each State Government should constitute Expert Committee to assess the number of saw mills,

vener mills and plywood mills operating within the state, their capacity and source of timber within two months and file a report. It has also directed the State Governments to constitute an Expert Committee to assess the sustainable capacity of forests of the State, qua saw mills and timber based industry.

External Aid

3152. SHRI HARIN PATHAK: Will the Minister of FINANCE be pleased to state:

(a) the gross external aid received in 1994-95, 1995-96 together with the projection for the current financial year;

(b) the gross revenue receipts for the above period;

(c) the figures for the repayment of principal debt servicing for the same period and the percentage does it constitute of revenue receipts;

(d) the international borrowings and debt liabilities during each of the last three years and projections for 1997-98 together with the repayments; and

(e) the gross amount of repayment of internal and external debt in 1994-95 and 1995-96 and its percentage of the revenue receipts?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (e) The information is given in the table below:

(Rs. Crore)

	1994-95	1995-96	1996-97 (R.E.)
(a) Gross external aid on Government account	9530	8710	10645
Cash and commodity grants	916	1064	1087
Loans	8614	7646	9558
(b) Gross revenue receipts	155226	179858	211883
(c) and (e) Repayment of Principal (i + ii)	63029	72329	66544
(i) Internal debt and other liabilities (excluding discharge of 91 days treasury bills, Reserve funds and deposits not bearing interest and suspense transactions)	57560	65888	59575
(ii) Repayment of external debt	5469	6441	6969
(iii) Percentage of (c) and (e) to (b)*	40.6	40.2	31.4